

- (v) (a) Twenty-fourth Annual Report and Accounts of the Smith Stanistreet Pharmaceuticals Limited, Kolkata, for the year 2001-2002, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No.L.T.6630/02]
- II. A copy each (in English and Hindi) of the following papers:-
  - (a) Thirty-fourth Annual Report of the Central Institute of Plastics Engineering and Technology (CIPET), Chennai, for the year 2001-2002.
  - (b) Review by Government on the working of the above Institute. [Placed in Library. See No.L.T.6634/02]
  - (c) Annual Accounts of the Central Institute of Plastics Engineering and Technology (CIPET), Chennai, for the year 2001-2002, and the Audit Report thereon.
  - (d) Review by Government on the Annual Accounts. [Placed in Library. See No.L.T.6635/02]
- I. **Report and Accounts (2001-2002) of the Shipping Corporation of India Limited, Mumbai, and related papers**
- II. **Report and Accounts (2001-2002) of the Dredging Corporation of India Limited, New Delhi, and related papers**
- III. **Report and Accounts (2001-2002) of the Cochin Shipyard Limited, Kochi, and related papers**
- IV. **Report and Accounts (2001-2002) of the Central Inland Water Transport Corporation Limited, Kolkata, and related papers**
- V. **Accounts (2001-2002) of the New Mangalore Port Trust, Mangalore, and related papers**
- VI. **Report and Accounts (2001-2002) of the Inland Waterways Authority of India, NOIDA, and related papers**

**VII. Report and Accounts (2001-2002) of the Visakhapatnam Dock Labour Board, Visakhapatnam, and related papers**

**VIII. Report and Accounts (2001-2002) of the National Ship Design and Research Centre, Visakhapatnam, and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SU. THIRUNAVUKKARASAR): Sir, I lay on the Table.

A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-

- I. (a) Fifty-second Annual Report and Accounts of the Shipping Corporation of India Limited, Mumbai, for the year 2001-2002, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No.L.T.6713/02]
- II. (a) Twenty-sixth Annual Report and Accounts of the Dredging Corporation of India Limited, New Delhi, for the year 2001-2002, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No.L.T.6714/02]
- III. (a) Thirtieth Annual Report and Accounts of the Cochin Shipyard Limited, Kochi, for the year 2001-2002, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No.L.T.6711/02]
- IV. (a) Thirty-fifth Annual Report and Accounts of the Central Inland Water Transport Corporation Limited, Kolkata, for the year 2001-2002, together with the Auditor's Report on

the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No.L.T.6712/02]

V. A copy each (in English and Hindi) of the following papers, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963: -

- (a) Annual Accounts of the New Mangalore Port Trust, Mangalore, for the year 2001-2002, and the Audit Report thereon. [Placed in Library. See No.L.T.6718/02]
- (b) Review by Government of the Annual Accounts and Audit Report for the Year 2001-2002. [Placed in Library. See No.L.T.6729/02]

VI. A copy each (in English and Hindi) of the following papers, under section 24 of the Inland Waterways Authority of India Act, 1985:-

- (a) Annual Report and Accounts of the Inland Waterways Authority of India, NOIDA, for the year 2001-2002, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Authority. [Placed in Library. See No.L.T.6723/02]

VII. A copy each (in English and Hindi) of the following papers, under section 5(E) of the Dock Workers' (Regulation of Employment) Act, 1948:-

- (a) Administrative Report and Annual Accounts of the Visakhapatnam Dock Labour Board, Visakhapatnam, for the year 2001-2002, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the above Board. [Placed in Library. See No.L.T.6722/02]

VIII. A copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the National Ship Design and Research Centre, Visakhapatnam, for the year 2001-

2002, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Research Centre. [Placed in Library. See No.L.T.6724/02]

**Reports and Accounts (1997-2002) of the various Universities, Educational Councils, Management and Educational Institutes Engineering Colleges and Technical Institutes under the Ministry of Human Resource Development and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. (SHRIMATI) RITA VERMA): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers, :-

- (i) (a) Annual Accounts of the Aligarh Muslim University, Aligarh for the year 2000-2001, and the Audit Report thereon, under sub-section (4) of section 35 of the Aligarh Muslim University Act, 1920.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.6660/02]
- (ii) (a) Annual Accounts of the Assam University, Silchar, for the year 2000-2001, and the Audit Report thereon, under sub-section (4) of section 31 of the Assam University Act, 1989.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.6659/02]
- (iii) (a) Annual Accounts of the National Council for Teacher Education, New Delhi, for the year 2000-2001, and the Audit Report thereon, under sub-section (4) of section 26 of the National Council for Teacher Education Act, 1993.
- (b) Statement giving reasons for the delay in laying the papers mentioned above. [Placed in Library. See No.L.T.6307/02]
- (iv) (a) First Annual Report and Accounts of the Indian Institute of Management, Indore, for the year 1997-1998, together with the Auditor's Report on the Accounts.